

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA**

**UNSTARRED QUESTION NO. 2597  
TO BE ANSWERED ON 14.03.2016**

**Pension for Navodaya Vidyalaya Samiti Employees**

† 2597. SHRI BAHADUR SINGH KOLI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware of the fact that pension facility is not being provided to the employees of Navodaya Vidyalayas who were appointed before 01.01.2004;
- (b) if so, whether any committee has been constituted by the Government to reconsider the issue;
- (c) if so, the date on which the said committee was constituted along with the details of the report prepared by the Committee;
- (d) whether the Government is contemplating to provide pension to the above employees after their retirement;
- (e) if so, the time by which it is likely to be provided; and
- (f) if not, the reasons therefor?

**ANSWER**

**MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(SMT. SMRITI ZUBIN IRANI)**

- (a) The New Pension Scheme (NPS), which was introduced for the Central Govt. employees with effect from 01.01.2004, was made applicable to all regular employees of Navodaya Vidyalaya Samiti (NVS) with effect from 01.04.2009. Those employees who had joined NVS on regular basis before 01.04.2009 were given an option to continue with the existing Contributory Provident Fund (CPF) Scheme or to join the NPS.
- (b) No, Madam.
- (c) Does not arise.
- (d) Those employees of NVS who have opted and are covered under the NPS, are entitled to the benefits envisaged under this Scheme.
- (e) & (f): Do not arise.

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